

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3535
ANSWERED ON:26.04.2012
COMPANIES WITHOUT HEADS
Bhagora Shri Tarachand

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether a number of State-owned financial and infrastructure companies/corporations are running without fulltime Chairman/CMDs for a long time;
- (b) if so, the details thereof, company-wise including the time since when the posts are lying vacant and the reasons therefor;
- (c) whether this has had any adverse impact on the efficient performance of these companies; and
- (d) if so, the details thereof and the steps taken to expedite the appointment to fill up the vacant posts?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) and (b) : As per available information, presently fulltime Chairman & Managing Director (CMD)/Managing Director (MD) are not in position in 25 Central Public Sector Enterprises (CPSEs). The details of these 25 CPSEs are annexed. The main reasons for vacant Board level posts in CPSEs include (i) occurrence of unforeseen vacancies which arise due to resignation/death/vertical shift of incumbent, non-confirmation/non-extension of tenure of incumbent and scrapping of panel recommended by the competent authority, (ii) delay in obtaining vigilance clearance or approval of competent authority,(iii) court cases, (iv) creation of new Board level posts, and (v) decision of the concerned administrative Ministry to keep a particular post in abeyance.

(c) and (d) : The Government has already made additional charge arrangements to fill these posts so that the normal working of concerned CPSEs is not affected. The Government has also recently issued detailed guidelines and prescribed definite time schedule for activities associated with the process of filling up Board level posts in CPSEs.